

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA (CAA) 112 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Adhiswar Nivesh Pvt. Ltd. & Ors With Kanti Commercials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Ld. Counsel for the Petitioner submits that he has given full audited accounts of the companies for the financial year ending 31st March, 2017. However, he prays further time to file certificate of the statutory auditor that the accounts of the company are maintained by the standard accounting procedures, as per Section 133 of the Act.

At his request adjourned to 29th November, 2017.

Sd/-

(S. K. Mohapatra)
Member (T)

Sd/-

(Ina Malhotra)
Member (J)